

**HIGH COURT OF SIKKIM  
GANGTOK**

Memo No. 43 /HCS

Dated 25-11-17

**NOTIFICATION**

Hon'ble the Chief Justice has been pleased to constitute Editorial Board for publication of Quarterly Newsletter of High Court of Sikkim comprising of the following:-

- |   |   |                 |
|---|---|-----------------|
| 1. Hon'ble the Chief Justice                            | - | Patron-in-Chief |
| 2. Hon'ble Mr. Justice Bhaskar Raj Pradhan              | - | Chairman        |
| 3. Mr. N.G. Sherpa, Registrar General                   | - | Member          |
| 4. Mr. Thokchom Indrajit Singh, Assistant Registrar (L) | - | Member          |

By Order,

Sd/-  
**REGISTRAR GENERAL**

Memo No. : V(184)Confdl./HCS/ 8496-510  
Date: 25-11-17  
Copy to:-

1. The Joint Registrar -cum- Sr. Judgment Writer/PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
2. The P.S to Hon'ble Judge, High Court of Sikkim.
3. The P.A. to Registrar General, High Court of Sikkim, Gangtok.
4. Mr. Thokchom Indrajit Singh, Assistant Registrar (L), High Court of Sikkim, Gangtok.
5. The PPS to Hon'ble the Judge, High Court of Sikkim, Gangtok.
6. The P.A. to Registrar, High Court of Sikkim, Gangtok.
7. All Section Incharge, High Court of Sikkim, Gangtok.
- ~~8. The Computer Cell, High Court of Sikkim, Gangtok.~~
9. Notice Board,
10. Guard file &
11. File.

*N. C. Sharma*  
**REGISTRAR GENERAL**